

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura,
Mizoram and Arunachal Pradesh)

No.HC.V-83/2012/509/Estt.

Dated the 4th March, 2013

From: Sri S. T. Nair,
Joint Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To: 1) The Joint Registrar,.....,Gauhati High Court,
Guwahati,
2) The Deputy Registrar,....., Gauhati High Court,
Guwahati,
3) The Assistant Registrar,....., Gauhati High Court,
Guwahati,
4) The Librarian-cum-Research Officer, Gauhati High Court,
Guwahati,
5) The Superintendent,.....Section, Gauhati High
Court, Guwahati,
6) The Court Officer No. I & II, Gauhati High Court, Guwahati.

Sub:- Empanelment of advertisement agency

Ref:- Resolution of the Financial Affairs and Budget Committee
dated 10th January, 2013

Sir,

With reference to the above, I am to inform you that the Hon'ble Financial Affairs and Budget Committee by its resolution dated 10th January, 2013 has recommended for empanelment of *APS Advertising Agency*, Guwahati-781001, also for issuance of advertisement in the newspaper.

In view of the above, henceforth, the *APS Advertising Agency* may also be included in the list of Agencies for publication of advertisements and notices etc. of this Registry in the newspaper until further order along with the *Upkar Advertising Agency*.

Yours faithfully,


JOINT REGISTRAR (ADMN.-I)

Memo No.HC.V-83/2012/510-515/ Estt. ## # dated 04.03.2013

Copy to:

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for information.
2. The P. S. to the Registrar General, Gauhati High Court, Guwahati for information.
3. The C. A. to the Registrar (Admn./Vig./Judl.), Gauhati High Court, Guwahati for information.
4. The Notice Board, Gauhati High Court, Guwahati.
5. The System Analyst, Gauhati High Court, Guwahati, with a request to publish the notice in the Gauhati High Court website.
6. The order file.

Sd/-

JOINT REGISTRAR (ADMN.-I)